

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1642**  
ANSWERED ON 27.07.2022

**ESTABLISHMENT OF ALUMINA REFINING UNIT**

1642. SHRI SAPTAGIRI SANKAR ULAKA

Will the Minister of MINES be pleased to state:

- (a) the timeline by which Hindalco is likely to establish alumina refining unit at Kansariguda, Rayagada District at the foothills of the Kodingamali in Koraput District, Odisha for which 2100 acres of land has been acquired by the Government;
- (b) the reasons for the delays in establishment of alumina plant;
- (c) the steps taken by the Government to mitigate delays, if any; and
- (d) whether the Government is planning to return land to previous landholders in case the project is further delayed and if so, the details thereof?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

As per information received from Industries Department, Government of Odisha

- (a) : State Government in its 21st meeting of its High Level Clearance Authority (HLCA) held on 09.01.2020 has approved in principle for setting up of 2 MTPA Alumina Refinery unit for utilization of the acquired land in Rayagada & Koraput district. M/s Hindalco Industries Ltd. has applied for Environment clearance for the project which is in progress.
- (b) : Public hearing for Environment Clearance in connection with the project has been conducted in both the districts of Rayagada and Koraput on 05.10.2021 and 07.10.2021 respectively. The Environmental Impact Assessment (EIA) Report is in progress.
- (c) & (d) : The State Project Monitoring Group (SPMG) is regularly reviewing the large industrial projects to resolve issues of industrial development. The project is being regularly reviewed to enable its setting up as early as possible.

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